

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1886 OF 2007

DALCO ENGINEERING PVT. LTD.

Appellant (s)

VERSUS

SATISH PRABHAKAR PADHYE & ORS

Respondent(s)

WITH Civil Appeal NO. 1858 of 2007
(With office report)

Date: 17/03/2010

These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE R.M. LODHA
HON'BLE MR. JUSTICE C.K. PRASAD

For Appellant(s)
in CA 1886/07

Mr. Ajay Majithia, adv.
Mr. Shekhar Kumar, Adv.
Dr. Kailash Chand, Adv.

in CA 1858/07

Mr. Vinay Navare, Adv.
Ms. Abha R. Sharma, adv.

For Respondent(s)
in CA 1886/07

Mr. Gaurav Mitra, Adv.
Mr. S. Udaya Kumar Sagar, Adv.
Ms. Bina Madhavan, adv.
Mr. Amogh P. Parlikar, Adv.
for M/S. Lawyer'S Knit & Co, Advs.

Ms. Asha Gopalan Nair, Adv.

in CA 1858/08

Mr. K.V. Vishwanathan, Sr. adv.
Ms. Vanita Bhargava, adv.
Mr. Abhijeet Swaroop, Adv.
for M/S. Khaitan & Co., Advs.

UPON hearing counsel the Court made the following

O R D E R

Learned counsel for the respondents in C.A. NO. 1886/2007 started his arguments at 2.30 p.m. and was on his legs till the rising of the Court. The matter remained part-heard.

(Ajay Kr. Jain) (M.S. Negi)
Court Master Court Master